

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1732
TO BE ANSWERED ON 20.12.2018

IGNWPS

1732. SHRI PRAHLAD SINGH PATEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to lower the age limit of beneficiaries under Indira Gandhi National Widow Pension Scheme (IGNWPS) from 40 years to 18 years;
- (b) if so, the details thereof and the time by which it is likely to be done;
- (c) whether the Government also proposes to include separated and unmarried women above 50 years of age under the said scheme; and
- (d) if so, the time by which it is likely to be done?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): No Madam, at present there is no proposal to lower the age limit of beneficiaries under Indira Gandhi National Widow Pension Scheme (IGNWPS) from 40 years to 18 years or to include separated and unmarried women above 50 years of age under the said scheme is under consideration of the Ministry.
